

ITEM NO.21

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.9671/2025

RAMNIWAS B. SOMANY

Appellant(s)

VERSUS

ANUSHRI PAPER PACK PVT. LTD. & ANR.

Respondent(s)

FOR ADMISSION and I.R.

IA No. 170766/2025 - EX-PARTE STAY

IA No. 170769/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Date : 24-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Nikhil Nayyar, Sr. Adv.  
Ms. Geetika Sharma, AOR  
Mr. Akash Gupta, Adv.  
Mr. Shivam Shukla, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. Issue notice.

2. In the meantime, operation of the impugned order shall remain  
stayed until further orders.

(VIJAY KUMAR)  
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)